

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 257/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: M/s. Marketgate Dimensions Research India Pvt.  
Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

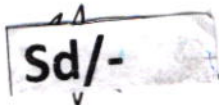
<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
5	Siddhath Ranade	Petitioner	

**ORDER**

**CSP 257/230-232/NCLT/MB/MAH/2017**

**CSP 258/230-232/NCLT/MB/MAH/2017**

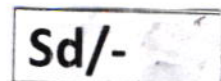
1. Learned Representative is seeking time to give response to the queries of RD and ROC. Time granted.
2. Matter to be listed for hearing on **29.09.2017**.

  
Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

22.08.2017

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Sd/-

**M.K. SHRAWAT**  
Member (Judicial)